<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 41 OF 2018 & IA NOS. 326 & 554 OF 2018

Dated: 22nd October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

M/s Hinduja National Power Corporation Limited Vs.		Appellant(s)
		Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramanatha Mr. Shubham Arya Ms. Nandita Bajpai Ms. Purva Kohli	n
Counsel for the Respondent(s) :	Mr. K.V. Mohan Mr. K.V. Balakrishnan	for R-1
	Mr. Basava Prabhu S. Ms. Prerna Singh Mr. Prashant Mathur f	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>24.10.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson